

MD QUYAM AHMAD ASHRAFI
9/1/2026

Declaration of assets and Liabilities

Year 2025-26

I, MD QUYAM AHMAD ASHRAFI, son of LATE MD ZAHIR AHMAD aged 49 Years, belonging to Bihar Vidhan Sabha Service and presently working as Office Attendant give here in below the details of the assets (immovable, movable, bank balance, etc) of myself, my spouse and dependant *

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	self	Spouse Name(s) RABIYA BEGUM	Dependent-1 Name HOOR FATIMA	Dependent-2 Name	Dependent-3 Name
(i)	Cash	30,000/-	20,000/-	NIL	NIL	NIL
(ii)	Deposits in Bank, Finacial Institutions and Non-Banking Financial Companies	2,10,000/- In S.B.I.BVM 60000/-in PNB Account	NIL	NIL	NIL	NIL
(iii)	Bond, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Saving, LIC Policeis, etc	5940/-yearly PLI	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make.etc)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold-40gm silver- 300gm	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/ interests	NIL	NIL	NIL	NIL	NIL

MD QUYAM

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2732
10/2/26

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependant here means person substantially dependent on the income of the employee.

B. Details of Immovable assets

[No: Properties in joint ownership the extent of joint ownership will also have to be indicated]

Sl. No.	Description	self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Building (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House / Apartments, etc. - Location (s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/ overdues to public financial institutions and government dues:

Sl. No.	Description	Name & address of Bank / financial Institutions(s)/	Amount out standing as on....06/02/2026.
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Md. Mujibur

		Department(s)	
(a)	(i) Loans from Banks	S.B.I BVM -8,00,000/	800000/
	(ii) Loans from Financial Institutions	NIL	NIL
	(iii) Government Dues:		
	(a) dues to department dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues of departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departmets dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicatethe assessment year upto wich Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year 2025-26 PAN No- BCIPA3010K	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto wich Wealth Tax return filed]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

c. Personal Detail

GPF/CPF/PRAN No:-

PTS/BLA-1169

Genre :-

M (M/F)

Date of Birth :-

0 2 0 4 1 9 7 6 (DD/MM/YYYY)

Class / Group:-

c (A/B/C)

Cadre :-

Bihar Vidhan Sabha


(Full Name e.g. B.A.S.- Bihar Administrative Service,
B.S.S. Bihar Secretariat Service etc.)

Home District :-

M. Singh

BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief,

Signature:- 

Name of Employee:- MD QUYAM AHMAD ASHRAFI

Designation:- Office Attendant

Department:- Bihar Vidhan Sabha, Patna

Place: **Patna**

Date: 09/02/2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.